

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 203
CA(CAA)-60/ND/2024

IN THE MATTER OF:

Quintillion Media Limited

... Applicant/Petitioner

Under Section: 230-232 Com. Act

Order delivered on 05.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Rajeev Kumar

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Arguments heard. **Order reserved.**

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)